

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**WORKSHOP FOR PANEL LAWYERS**

**VENUE – BRBRAITT, CANTONMENT BOARD, RIDGE ROAD, SOUTH CIVIL LINES, JABALPUR**

**(21<sup>st</sup> & 22<sup>nd</sup> August, 2017)**

**PROGRAMME**

**DAY ONE – 21.08.2017 (Monday)**

- 10.30 a.m. to 11.00 a.m.                      Inaugural Session and Introduction of the Course  
– By **Member Secretary, MPSTLSA  
&  
Additional Director, MPSJA**  
*(followed by Group photograph)*
- 11.00 a.m. to 12.15 a.m.                      Role & responsibilities of Panel Lawyers  
– By **Shri Shirish Kailash Shukul,  
Dy. Secretary, MPSTLSA**
- 12.15 a.m. to 12.30 a.m.                      TEA BREAK**
- 12.30 a.m. to 1.45 p.m.                      Issues relating to right of the accused and law relating to bail  
– By **Shri Sanjay Agarwal,  
Civil Judge Class-I, Jabalpur**
- 1.45 p.m. to 2.45 p.m.                      LUNCH BREAK**
- 2.45 p.m. to 4.00 p.m.                      Issues relating to Sections 311, 319, 205 & 91 Cr. P.C.  
– By **Shri Samresh Singh,  
Dy. Director, MPSJA**
- 4.00 p.m. to 4.15 p.m.                      TEA BREAK**
- 4.15 p.m. to 5.30 p.m.                      Lawyering skills – Examination of witness and arguments  
– By **Shri Anil Khare,  
Senior Advocate,**

*High Court of M.P., Jabalpur*

**DAY TWO – 22.08.2017 (Tuesday)**

10.30 a.m. to 11.45 a.m.

Issues relating to –

- Mediation
- Plea Bargaining

– By ***Shri Rajesh Saxena,***  
***District Legal Aid Officer, MP SL SA***

**11.45 a.m. to 12.00 noon**

**TEA BREAK**

12.00 noon to 1.30 p.m.

Admissibility and proof of documentary evidence

– By ***Shri Vidhan Maheshwari,***  
***Assistant Director, MPSJA***

**1.30 p.m. to 2.30 p.m.**

**LUNCH BREAK**

2.30 p.m. to 3.45 p.m.

Basic knowledge in civil remedies with special emphasis on injunction

– By ***Awdhesh Kumar Gupta,***  
***Additional Director, MPSJA***

**3.45 p.m. to 4.00 p.m.**

**TEA BREAK**

4.00 p.m. onwards

Open interactive session on problems of Panel Lawyers

– By **Member Secretary, MP SL SA**  
**&**  
**Additional Director, MPSJA**

***(Followed by Valedictory session)***

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones is strictly prohibited in the lecture room

**ADDITIONAL DIRECTOR**

